

ITEM NO.1

COURT NO.7

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9516/2010

(From the judgement and order dated 22/07/2009 in MFA
No.172/2009 of The HIGH COURT OF KERALA AT ERNAKULAM)

ORIENTAL INSURANCE CO.LTD. Petitioner(s)

VERSUS

SIBY GEORGE & ORS. Respondent(s)

(With office report)

Date: 03/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Mr. Vishnu Mehra, Adv.
For Mr. Pramod Dayal, Adv.

For Respondent(s) Mr. Renjith B. Marar, Adv.
For Mr. Sajith. P, Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up this case under the heading 'After Notice
Matters'.

(Neetu Khajuria)
Sr.P.A.

(Suman Wadhwa)
Court Master